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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ <u>W.P.(C) 11978/2023</u>

BALAJI RAM LEELA COMMITTEE Petitioner

Through: Mr. Gaurav Seth, Adv. with Ms. Akanksha Mehra, Adv.

versus

DELHI DEVELOPMENT AUTHORITY

..... Respondent

Through: Ms. Manika Tripathy, Standing Counsel with Mr. Ashutosh Kaushik, Adv.

+ <u>W.P.(C)</u> 12337/2023 & CM APPL. 52416/2023 and CM APPL. 10718/2024

SHREE HANUMANT DHARMIK RAMLEELA COMMITTEE

REGD & ANR.

..... Petitioners

Through: Mr. Shivam Kapoor, Adv. with Mr. Karan Aggarwal, Advs.

versus

DELHI DEVELOPMENT AUTHORITY & ORS. Respondents

Through: Ms. Manika Tripathy, Standing Counsel with Mr. Ashutosh Kaushik, Adv. for R-1/DDA. Ms. Mehak Nakra, ASC(Civil) GNCTD for R-2. Mr. Gaurav Seth, Adv. with Ms. Akanksha Mehra, Adv. for R-4 &5.

CORAM: HON'BLE MS. JUSTICE TARA VITASTA GANJU

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ORDER 21.02.2024 [Physical Hearing/Hybrid Hearing]

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- 1. It is already 5:10 PM.
- 2. There is no time left to convene the Special Bench today.
- 3. List on 05.04.2024.

TARA VITASTA GANJU, J

FEBRUARY 21, 2024/SA

Click here to check corrigendum, if any

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